Airline remains compliant to the regulatory provisions of Rule -135 as long as the fare charged by them does not exceed the fare established and displayed on their website.

(d) In order to prevent excessive charging and sudden surges in airfares and to promote transparency by scheduled domestic airlines, DGCA has issued Air Transport Circular 02 of 2010 wherein airlines are required to display on their respective websites the tariff sheet route wise across their network in various fare categories and the manner it is offered in the market. The intention behind the above directions is to keep the passengers informed of pricing pattern of airlines.

DGCA has also set up a Tariff Monitoring Unit in 2010 that monitors airfares on certain routes on monthly basis to ensure that the airlines do not charge airfares outside the range declared by them. The analysis has shown that the airfares remained well within the fare bucket uploaded by the airlines on the respective websites.

## Air services run by private companies from Darbhanga in Bihar

†30. SHRI RAM NATH THAKUR: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that air services are being run by private companies from Darbhanga in Bihar to Patna, Purnea and Kolkata;
  - (b) if so, the details thereof; and
- (c) by when it will be decided to run flights of Air India in view of the tremendous increase in passenger traffic as Darbhanga is located in between all the districts including Muzaffarpur, Samastipur, Sitamarhi, Darbhanga, Supaul, Saharsa, Madhepura, Araria and Katihar and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) to (c) As per approved Summer Schedule 2015, no scheduled domestic carrier is operating to/from Darbhanga in Bihar. However, Government has laid down Route Dispersal Guidelines with a view to achieve better regulation of air transport services of different regions of the country. It is, however, up to the airlines including Air India to provide air services to specific places depending upon the traffic demand and commercial viability. As such, Scheduled airlines are free to operate anywhere in the country subject to compliance of Route Dispersal Guidelines issued by Government. Presently Air India/Alliance Air has no plan to mount new services on these routes.

<sup>†</sup> Original notice of the question was received in Hindi.